GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA

UNSTARRED QUESTION NO.2039

TO BE ANSWERED ON THE 7^{TH} MARCH, 2018

FIGHTER AIRCRAFT SQUADRON

2039. SHRI NAND KUMAR SINGH CHOUHAN:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the present status of fighter aircraft squadron in Air Force;
- (b) whether the Government proposes to take any action to tackle the situation of continuous aircraft crashes in Airforces;
- (c) if so, the details thereof;
- (d) the names of countries with which agreements have been signed for induction of advanced technology aircrafts; and
- (e) the present status of the agreements?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE
रा राएय मंगी

(DR. SUBHASH BHAMRE)

(डा. स्भाष भामरे)

- (a) The Indian Air Force is equipped to cater for the threat environment that exists and is ready to meet the role assigned to it. Operational preparedness of IAF is reviewed from time to time based on the threat perception.
- (b) & (c): The Government has been making significant improvement in

following areas to tackle the situation of continuous aircraft crashes:-

- (i) Invigoration of Aerospace Safety Organisation.
- (ii) Real time monitoring and reporting of incidents and accidents.
- (iii) Adoption of Revised Training Methodology.
- (iv) Induction of Simulators.
- (v) Use of Air Force System on Error Management (AFSEM) & Other Measures.
- (vi) Investigation by Court of Inquiry and institution of remedial measures.
- (vii) Regular visits by senior functionaries to flying stations.
- (viii) Improvements in Operating infrastructure.
- (ix) Introduction of Human Factors Analysis and Classification System (HFACS).
- (x) Aviation Psychology courses for aircrew.
- (xi) Bird Hazard Management Measures.
- (xii) Enhancement of Aerospace Safety Awareness.
- (xiii) Aerospace Safety courses conducted by Institute of Aerospace Safety.
- (xiv) To identify critical vulnerabilities of aircraft and equipment.
- (xv) Sharing of Aerospace Safety Information.
- (d) To meet the 'Critical Operational Necessity' of the Fighter Aircraft in the IAF, the Inter Governmental Agreement (IGA) was signed with Government of France for supply of 36 Rafale aircraft on 23.09.2016.
- (e) At present, Inter-Government Agreement is on schedule.
